

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

**IA(IBC)(PLAN)/ 34(MB)2024
IN C.P. (IB)/1057(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs
Nik -San Engineering Company Limited

SECTION: 9, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(IBC)(PLAN)/ 34(MB)2024

1. Mr. Prakhar Tandon i/b Adv. Agam H Maloo, Ld. Counsel for the Applicant/RP present. Mr. Gandhar Raikar a/w Mr. Kunal Vaishnav, Ld. Counsel for the Objector present.
2. Ld. Counsel for the Applicant seeks time to file resolution for indicating the name of the SRA. Time granted.
3. List this matter for further consideration on **22.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)